- import the largest quantity during the last five years?
- Shri T. T. Krishnamachari: I am not prepared to grant the hypothesis on which the hon. member's question is based.
- **Dr. P. S. Deshmukh:** It is not a hypothesis, Sir, it is published in the report.
- Shri T. T. Krishnamachari: The question of importation, as I said on a previous occasion, is based on an expectation of 34.5 lakhs of bales of local supply.
- Dr. P. S. Deshmukh: It is double that of 1948-49?
- Shri T. T. Krishnamachari: It is in excess of previous years' undoubtedly. We had originally budgetted for 16 lakhs of bales from outside and the present position is that we are getting only 14 lakhs of bales. If my hon. friend asks me what were the causes, I can only say that the circumstances warranted what we have done.
- Dr. P. S. Deshmukh: To what extent is the revision of the prices of cloth due to the fact that the present prices of cotton imported from foreign countries is selling at low prices, whereas we had paid very high prices for them?
- Shri T. T. Krishnamachari: That is an information which I think will have to be got from reports of selling prices of foreign cotton from time to time. The prices fixed for the current quarter of the year has been on the basis of prices ruling in the week ending the 10th June 1952.
- Dr. P. S. Deshmukh: Are any steps being taken to determine what should be the import of cotton for next year?
- Shri T. T. Krishnamachari: It is a little premature for us to make any decision in that regard.
- Shri S. G. Parikh: Is it a fact, Sir, that the mills had to purchase American cotton within a span of two months, i.e., September and October, and by that policy the mills lost heavily?
- Shri T. T. Krishnamachari: Sir, as I have said in answer to the question, I have said in answer to the question, American cotton- is left to the mills themselves, and there is no compulsion because Government did not purchase on their

- behalf. It might be that they had purchased at a time not favourable for them and they might have lost on that account.
- Shri S. G. Parikh: The time-limit was there,—two months.
- Shri T. T. Krishnamachari: Licences given for the purpose of importing. American cotton has been extended till December 1952 and the Government have not imposed any time-limit.
- Shri N. S. Nair: May I know, Sir, what happened to the huge stocks of rotten cotton which reached Bombay two months back?
- Shri T. T. Krishnamachari: If the hon. member means the American cotton which is supposed to have been damaged, negotiations are going on with a view to settle the claims of Indian importers amicably.

## LABOUR OFFICERS

- \*1432. Shri S. C. Samanta: Will the Minister of Labour be pleased to state:
  - (a) how many Government Labour Officers have been trained in Social Work Course in the years 1950-51 and 1951-52;
- (b) how many are proposed to be trained in 1952-53;
- (c) whether this sort of training is compulsory;
- (d) how many of the trained officers were sent abroad for further study since 1947; and
- (e) whether trained Government Labour Officers are to occupy their former posts or whether they are elevated?
- The Minister of Labour (Shri V. V. Giri): (a) 30 in 1950-51 and 29 in 1951-52.
  - (b) 30.
  - (c) Yes.
  - (d) 5.
- (e) They rejoin their former posts after training, but are eligible for promotion to higher posts in the usual course.
- Shri S. C. Samanta: May I know, Sir, the names of the institutions where social work courses are imparted?
- Shri V. V. Giri: At the present moment, in the Calcutta University.

Shri S. C. Samanta: May I know, Sir, whether over and above the labour officers of the Central and State Governments any other sons are allowed to study there. per-

Oral Answers

- Shri V. V. Giri: I think they are, but I 'am not certain.
- Shri S. C. Samanta: May I know, Sir, how far the Labour Officers recruitment and conditions of service (1951) rules have been implemented as yet?
- Shri V. V. Giri: I would like to have
- Dr. P. S. Deshmukh: Are any efforts made, Sir, to see that some of the candidates at least belong to the Scheduled Castes?
  - Mr. Speaker: Order, order.
- Shri S. C. Samanta: May I know, Sir, whether the course at Calcutta is sufficient for giving training to the number of officers existing in India, Centre and States?
- Shri V. V. Giri: I am going into that matter.
- Shri Raghavaiah: May I know, Sir, how much expenditure has been incurred by the Government of India on the training of these officers?
- Shri V. V. Giri: On each officer. Rs. 462.
- Shri K. K. Basu: May I know, Sir, what is the minimum entrance qualification for these trainees?
- Shri V. V. Giri: Generally they must be graduates and interested in the study of these things.
- Shri Nambiar: May I know, Sir, whether these trained officers in their routine work will get into touch with the trade union officials in discharge of their duties?
  - Shri V. V. Giri: Of course.
- Shri S. C. Samanta: May I know. Sir, whether there is any quota fixed for the Central and State Governments for sending officers to this Institute?
- Shri V. V. Giri: There is no quota fixed.
- Dr. P. S. Deshmukh: On a point of order, Sir. May I know on what grounds my question was disallowed? The question was......
- Mr. Speaker: Order, order. I know what the question was. It was a suggestion for action and was dis-allowed, apart from other reasons of public policy.

## Oral Answers PIG BRISTLES

- \*1433. Shri S. C. Samanta: Minister of Commerce and Industry be pleased to state:
- (a) whether the pig bristles exported to other countries are graded and packed in accordance with Standard Specifications;
- (b) how much bristle was exported in 1950-51 and 1951-52 and to which countries;
- (c) from which States bristles are collected; and
- (d) how much foreign exchange was received in those two years?
- The Deputy Minister of Commerce and Industry (Shri Karmarkar):
  (a) No, Sir.
- (b) and (d). A statement is placed on the Table of the House. [See Appendix VII, annexure No. 19.]
- (c) Mainly from Uttar Pradesh and Madhya Pradesh.
- Shri Karmarkar: Under (a), I would controlling the quality of bristles for export is, however, under consideration in the Food and Agriculture Ministry who are concerned with the subject.
- Shri S. C. Samanta: From the statement supplied, I find there is a rapid increase in the export of bristles from India. May I know, Sir, whether the question of grading and standardisation should be referred to the Standards Institute of India in no time?
- Shri Karmarkar: It is a suggestion for action which we shall consider.
- Shri S. C. Samanta: In view of the fact that we are earning so much foreign money, what encouragement is being given to the primary collectors of these bristles?
- Shri Karmarkar: 'Primary collectors' means?
- Shri S. C. Samanta: Those who are collecting these.
- Shri Karmarkar: We have left them entirely free in their action.
- Shri S. C. Samanta: I want to know whether any encouragement is going to be given as we are earning so much dollars. Has not the Central Gov-ernment any views on it?